

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**LOK SABHA  
UNSTARRED QUESTION No. 1818  
TO BE ANSWERED ON 26.07.2017**

**DIGITAL TRANSACTION RANKING**

1818. SHRIMATI POONAMBEN MAADAM:

Will the Minister of PLANNING be pleased to state:

- (a) whether NITI Aayog has ranked or plans to rank States on the basis of digital transactions;
- (b) if so, the details and the present status thereof, State-wise;
- (c) whether the Aayog has asked the States to submit their digital transaction data and if so, the details thereof and the response of the States thereto;
- (d) whether NITI Aayog has also suggested to incentivize digital payments by promising a fixed incentive for individual and also for district collectors/district magistrates/deputy commissioners; and
- (e) if so, the details thereof along with the reaction of the Government thereto?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING  
AND MINISTER OF STATE FOR MINISTRY OF HOUSING & URBAN AFFAIRS**

**(RAO INDERJIT SINGH)**

(a) to (c): It has been decided by NITI Aayog to institute a Digital Transformation Index for States for measuring the performance of States towards digital transformation in terms of digital infrastructure, ease of access and digital governance. Consultations were held with States to finalise the framework of the index.

(d) & (e): NITI Aayog had constituted a Committee of Chief Ministers on digital payments which submitted its interim report to Hon'ble Prime Minister on 24<sup>th</sup> January 2017. The Committee has, inter-alia, recommended various incentives for consumers and merchants in the form of cashback on digital spends, discounts on government payments via digital means, incentives to banking correspondents (BCs) and small merchants for digital transactions.

NITI Aayog has launched a scheme to provide incentives to District Collectors / DMs/Deputy Commissioners of all the States/UTs to undertake Information, Education and Communication (IEC) activities for promoting digital payments through bank accounts. Under the scheme an incentive of Rs. 10/- is provided for every individual who has transited to digital payment mode and undertaken at least two successful transactions by any of the five digital payments modes viz: Unified Payment Interface (UPI), Rupay / Debit / Credit / Prepaid Cards, Aadhar Enabled Payment System (AEPS), Unstructured Supplementary Service Data (USSD) and E-Wallets. An amount of Rs.21.33 crore has so far been released to 570 districts out of total sanctioned amount of Rs. 50 crore for the scheme.

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